THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHAND-BHAI SHAH): (a) Yes, Sir.

(b) The final estimates of Kharif Crops for 1990-91 have not yet become due and the sowing of Rabi Crops has just been completed. It is too

early to make any assessment for the production of Kharif and Rabi Crops for the year 1990-91

However, as per preliminary assessment, the production of Kharif foodgrains, Kharif oilseeds, sugarcane, cotton and jute & mesta during 1990-91 alongwith the required data for the previous two years is annexed as Statement.

Statement

Production of Rharif Rabi Crops during 1988-89, 1989-90 and 1990-\$1 (Anticipated)

			 (Million/ternes/Bales			
Crop	Season		1588-89	19 89-9 0	1990-91 (Anti- cipated)	
Foodgrains	Kharif		 95.64	100.94	101.0 to 102.0	
	Rabi	•	74-28	69.6 9	*	
	Totals .	•	169.92	170.63	•	
Qĭiseeds .	Kharif		10.53	9.55	7 9 to 8.2	
	Rabi .		7.50	7 20	*	
	Total:		18.03	16.75	*,	
Sugarcane .			203.04	222 63	220.0 to 224.0	
Cotton@ .			8.74	11 41	10.6	
Jute & Mesta@@			7.86	8.35	90	

[@]Miltion bales of 170 kgs each
@Miltion bales of 188 kgs each
* Sowings of rabi crops just completed.

Distress Sale of Paddy

262. SHRI MAHENDRA PRASAD: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether government's attention has been drawn to the recent reports of distress said of paddy by farmers in Punjab and other States while millers had been pressing for review and reduction in procurement prices; and
- (b) if so, what steps were taken by government to ensure that the farmers were not forced to resert to distress sale?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND

CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): (a) and (b) No reports about distress sale of paddy of Fair Average Quality (FAQ) and conforming to the Government of India specifications have been received either from Punjab or from other States/ Union Territories except from Orissa which on investigation was found to be largely relating to paddy of below specification quality. The rice millers in Punjak had demanded substantial increase in the procurement price of levy-rice for 1990-91 kharif marketing season and were not satisfied with the procurement price for levy-rice fixed by Government. The millers did not, therefore, undertake purchase of paddy in Punjab mandies to the extent they normally do and as a result, Food

Corporation of India and the State procuring agencies had to procure paddy under price support scheme in a big way to avoid any distress sale of paddy by farmers below the support price due to non-cooperative attitude of millers. Even after giving some increase in the procurement price of levy-rice and the transportation and forwarding charges for levy-rice to be delivered by millers to Food Corporation of India. the millers did not show much interest in the purchase of paddy arrived in Punjab mandis. As on 26th December, 1990, out of total arrivals of 7832 lakh tonnes in Punjab mandis, the Food Corporation of India and the State procuring agencies have purchased 45.26 lakh tonnes of paddy under price support operations. The millers have purchased only lakh tonnes of paddy till 26th December, 1990 In all, the States/Union Territories taken together till December, 1990, a total quantity of 49.22 lakh tonnes of paddy has been procured by Food Corporation of India and State procuring agencies under price support. Food Corporation of India and State procuring agencies have made elaborate arrangements to extend price support to the

देश में भ्रारक्षण विरोधी भ्रान्दोलन के कारण रेलवे को हुई क्षति

263 श्री कपिल वर्माः

paddy growers

श्रीमती वीणा वर्माः

क्या रेल मली यह बताने की कृपा करेंगे कि

- (क) क्या यह सच ह कि ग्रारक्षण विरोधी ग्रान्दोलन के पहले सात सप्ताहा के दौरान रेलो को रोकने ग्रौर जलाने; रेलवे स्टेशनो को क्षति पहुच ने ग्रौर तोड़-फोड़ की ग्रन्य कार्यव हियो के कारण रेलवे को भारी नुकसान हुग्रा हैं; यदि हा, तो उसका ब्यौरा क्या है,
- (ख) क्या यह भी सच हैं कि रेल ग'ड़ियों के रद किए ज ने के करण एव हिंस, के डर से अवियों की संख्य और माल ढुलाई क्षमता में कमी आई है;

यह कमी श्रोसतन कितनी ह श्रोर इसके परिणामस्वरूप कुल कितन। घाटा उठान। पड़ा है; श्रोर

on the Table

(ग) सरकार इस घाटे की क्षति-पूर्ति करने के लिए क्या कार्यवाही करने का विचार रखती हैं?

रेल मंत्रालय में राज्य मंत्री (श्री भन्त चरग दात): (क) श्रार (इ) जा हा, यद्यांप जा नुकत न हुन, है उनका सही मन्त्रा नहा बत है जन सकती है, फिर भो यह लगभग 100 करोड़ क ग्रासपास है।

(ग) १२८ वह अन्त में हुए नुकतान को आतेन्न्यिक स्टन कठिन हा

[The Vice-Chairman, Shrimati Jayanthi Natarajan (in the Chair]

STATEMENT BY MINISTER COR-RECTING THE REPLY GIVEN IN THE **SABHA** ON THE RAJYA AUGUST, 1990 TO UNSTARRED QUESTION 565 REGARDING ALLOT-MENT OF FLATS TO 1984 RIOT VICTIMS.

शहरी विकास मंत्री (श्री बौलत राम सारण): उपसभाध्यक्ष महोदया, में ग्रापकी ग्रनुमति से 1984 देगा पीड़ितो को पलैटो के ग्रावटन के संबंध में 10 ग्रगस्त, 1990 को राज्य सभा में ग्रताराकित प्रश्न 565 के लिए गए उत्तर के सशोधनार्थ एक विवरण (ग्रग्नेजी तथा हिन्दी में) सभापटल पर रखता हू। [प्स्तक लय में रखा गया देखिए सा एल टी 1618Å/90

12 Noon

PAPERS LAID ON THE TABLE

REPORT AND ACCOUNTS (1989-90 OF THE WATER POWER CONSULTANCY SERVICES (INDIA) LIMITED, NEW DELHI AND RE-LATED PAPERS.

जल संसाधन मंत्री, साथ मे जल भूतल परिवहन मंत्रालय का श्रतिरि॰त प्रभार (श्री मनुभाई कोटाड़ियां): महोदया, मैं कम्पनी अधिनियम, 1956 की धारा 619 क की २५धारा (1) के स्थीन